

Central Administrative Tribunal Principal Bench, New Delhi

O.A. No. 30/2021

This the 8th day of January, 2021

(Through Video Conferencing)

Hon'ble Mr. A.K. Bishnoi, Member (A) Hon'ble Mr. R.N. Singh, Member (J)

Sh. Main Pal, ASI Executive (No.3109/PCR), Sh. Late Sh. Hukum Chand, Aged about 54 years, R/o VPO-Matanhain, District-Jhajjar, Haryana Presently at Delhi.

.. Applicant

(By Advocate : Shri Nilansh Gaur)

Versus

- 1. Govt. of NCT of Delhi, Through the Chief Secretary, I.P. Estate, New Delhi-110002.
 - 2. Commissioner of Police, PHQ, MSO Building, I.P. Estate, New Delhi-110002.
- Deputy Commissioner of Police, Police Control Room, Police Colony, Phase-2, Model Town, Delhi-110009.

... Respondents

(By Advocate : Ms. P.K. Gupta for Ms. Esha Mazumdar)

ORDER (Oral)

Hon'ble Mr. R.N. Singh, Member (J):



In the present Application, the applicant has challenged the order dated 22.12.2020 (Annexure-A/1) vide which, the respondents have rejected the claim of the applicant to defer the disciplinary proceedings. After arguing for some time, learned counsel for applicant seeks permission of this Tribunal to withdraw the OA with liberty in accordance with law. Permission is accorded. OA stands dismissed as withdrawn with the liberty as aforesaid. No costs.

(R.N.Singh)
Member (J)

(A.K. Bishnoi) Member (A)

dkm/rk/ns/daya/